- THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) Government have exempted imported sugar from stock holding limits and turnover period restrictions in order to ensure its adequate availability to the consumers'at a reasonable price.
- (b) Government have allowed import of raw sugar also under open General licence (OGL), which after reprocessing would help to augment the spply of sugar in the domestic market.
- (c) As per available information upto 25-7-1994, the imports have been as follows:—

Total quantity arrived at ports/border

(i) STC/MMTC

70,034 tonnes

(11) Private Parties

6.24.611 tonnet

(d) The Government is not aware of any, misuse of the relaxations of regulations by any party.

Copyright Piracy

- 587. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government propose to explore the possibilities of constituting copyright enforcement cells to check piracy:
- (b) if so, whether any guidelines in this regard have been issued to the State Governments;
- (c) what are the number of cases of violation of the Copy-right Act which came to the notice of Government during the last three years;
- (d) what action has been contemplated by Government in each case; and
- (e) to what extent the copyright enforcement ceils would check-piracy?

- THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION & DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) For checking infringements of Copyright Act, the Government of India had suggested to the State Governments certain measures, including setting up of Special Copyright Enforcement Cells in larger towns to in vestigate copy right offences.
- (c) and (d) According to information furnished by National Crime Records Bureau, Ministry of Home Affairs, cases of violation of Copyright Act reported from different States/Union Territories in 1991 and 1992 were 854 and 1167 respectively. The data for 1993 is not yet available. Necessary action in this regard is taken by the respective State Governments.
- (e) The proposed Copyright Enforcement Cells are expected to be quite useful in checking piracy.

Child Prostitutes In India

- 588. SHRI JANARDHANA POOJARY: Will the Minister of HUMAN RESOURCE DEVELOP-MENT be pleased to state:
- (a) whether Government's attention has been drawn to a UNICEF report according to which there are 3,00,000 child prostitutes in India;
- (b) if so, the reaction of Government thereon; and
- (c) what measures Government propose to take to eliminate this evil?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESWARI): (a) Yes, Sir.